GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1378 ANSWERED ON:11.03.2005 RURAL ELECTRIFICATION

Chavan Shri Harischandra Deoram; Chinta Mohan Dr. ; Choudhary Smt. Anuradha; Khan Shri Sunil; Kulaste Shri Faggan Singh; Mahtab Shri Bhartruhari; Munshiram Shri ; Singh Shri Rajiv Ranjan (Lalan); Suman Shri Ramji Lal

Will the Minister of POWER be pleased to state:

- (a) whether the Planning Commission has pointed deficiencies of the Rural Electrification Programme in power sector as reported in the `Rashtriya Sahara`, Dated 26.01.2005;
- (b) if so, the facts thereof along with the reaction of the Government thereto;
- (c) whether the Planning Commission has raised several objections to the said programme;
- (d) if so, whether the Government has formulated a fresh programme for rural electrification;
- (e) the total percentage of village in the country electrified so far and the funds incurred thereon during the last three years, year-wise and State-wise; and
- (f) the number of villages targeted to be electrified during the year 2005-06 and Tenth Five Year Plan period under various schemes/programmes along with the total funds likely to be incurred thereon, State-wise?

Answer

THE MINISTER OF POWER (SHRIP.M. SAYEED)

- (a) to (d): A new scheme has been approved for the attainment of the objective of the National common Minimum Programme of completing household electrification in five years. Under this scheme 90% Capital Subsidy would b provided for:
- (i) Creation of Rural Electricity Distribution Backbone of 33/11 KV or 66/11 KV Substations.
- (ii) Creation of Village Electricity Infrastructure.
- (iii) Decentralized Distribution and supply system. 100% grant would be given for electrification of all Below Poverty Line
- (BPL) unelectrified household.
- (e): The information is being collected and will be laid on the Table of the House.
- (f): The targets for rural electrification for the year 2005-06 are yet to be finalized.